

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

241. C.P.(IB)/793(MB) 2021

IN THE MATTER OF

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)

((THROUGH RESOLUTION PROFESSIONAL MR. MAHESH KUMAR GUPTA ... Petitioner

Vs

MR. GANESH KASHIRAM AHIRE

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 03.05.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **24.06.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/